

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

TRANSFER PETITION (CIVIL.) NO(s). 552 OF 2007

NISHA KASHYAP

Petitioner(s)

VERSUS

ROHIT KASHYAP

Respondent(s)

(With appln(s) for stay)

Date: 28/11/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. B.K. Choudhary, Adv.
Mr. E.C. Vidya Sagar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

The respondent is granted four weeks' time to file counter
affidavit, if any.

List again on 24.1.2008.

(M.P. Bhadran)
Registrar

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